there is no bar as I said; if the person is found fit, he is granted an extension and in that case it does become pensionable but I may also add that in other cases gratuity is given, which is quite considerable.

SHRI C. G. K. REDDY: The question, I think, is if the extension is granted, whether the entire period is counted as continuous service?

SARDAR S. S. MAJITHIA: Yes, naturally, if extension is granted.

REGIONAL AUTONOMY FOR LADAKH

*493. SHRI S. MAHANTY: Will the Minister for STATES be pleased to state whether Kushak Bakula, the Buddhist leader of Ladakh has made any representation to the Government of India claiming regional autonomy for Ladakh?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU) : The Government of India received in December 1951 a copy of a representation on the subject addressed to the Chairman, Basic Principles Committee of the Jammu and Kashmir Constituent Assembly.

SHRI S. MAHANTY: What steps the Government of India have taken on the representations of the Head Lama of Ladakh?

DR. K. N. KATJU: The representation is a matter primarily for the Jammu and Kashmir State and I am certain that the State Constituent Assembly and their Basic Principles Committee will give it their most adequate consideration.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

REPORT OF THE SEMINAR

•494. SHRI D. NARAYAN: Will the Minister for EDUCATION be pleased to state:

(a) whether Government will lay on the Table of the Council the proceedings of the Seminar held in Delhi to study the contribution of Gandhian outlook and technique to the solution of tensions within and between nations;

(b) how many delegates attended the Seminar and to which countries they belonged; and

(c) what are the recommendations made by the Seminar to further its objectives?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) : (a) A copy of the proceedings when published will be supplied to the Library of the Parliament.

(b) Sixteen delegates attended the Seminar from the countries of U.K., U.S.A., Brazil, Japan, Italy, Egypt, Iran, Germany, France and India.

(c) A statement is laid on the Table of the Council.

STATEMENT

Recommendations of the Seminar on the 'Contribution of Gandhian Outlook and Techniques to the Solution of Tensions between and within Nations'.

The main recommendations of the Seminar are as follows: —

The participants were agreed that only by the application of Gandhian principles, world peace can be preserved and national and international tensions can be resolved. The fear and hatred that now poison the relations between nations can be effectively counteracted by the Gandhian outlook and techniques. TSJ« Sesn&ar expressed its faith in

the United Nations and hoped that consistent with the Gandhian principles, it should be both universal in its membership and work on the basis of non-violence in international disputes. It also recommended that all technical and other assistance for the under-developed areas should be canalized through the United Nations and its Specialized Agencies so as to avoid exploitation or domination of one nation by another. The Seminar was opposed to the division of the world into two rival blocs and ■was generally of the opinion that a front of peace-loving nations should be built so as to provide a moral equivalent to war and prevail upon the rival blocs to arrest the drift towards a world catastrophe. The Seminar stressed the need for reorientating educational systems on Gandhian lines with a view to •eradicating various national and racial prejudices.

The Seminar recommended that the Ministry or Unesco should publish a small brochure embodying the major recommendations and conclusions of the Seminar, which should be prepared by Professor Humayun Kabir. The Seminar also recommended that a volume entitled 'Gandhi and Peace' should be published containing statements by the participants.

GEOLOGICAL SURVEY OF INDIA

*495. SHRI S. N. DWIVEDY: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether a large sum of money out of the amounts provided in the Budget for the years 1951-52 and 1952-53 for the Geological Survey of India was not utilised; if so why; and

(b) what is the amount which was not utilised?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND

SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) and (b) A statement giving the information required is laid on the Table of the Council. *[See* Appendix IV, An-nexure No. 117.]

RESETTLEMENT OF REFUGEES IN DHARMANAGAR (TRIPURA)

*496. SHRI B. RATH: Will the Minister for REHABILITATION be pleased to state:

(a) how many refugee families have been rehabilitated in the Dharmanagar sub-division of Tripura State;

(b) how many colonies have been set up for these families;

(c) how many families have been settled in these colonies;

(d) how many of these families have been granted loans and how many of them have actually received these loans; and

(e) the number of loan applications from such families which have been rejected and the reasons for such rejection?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN) : (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

SERVICE INTEGRATION IN THE STATE OF TRAVANCORE-COCHIN

*497. SHRI M. MANJURAN: Will the Minister for STATES be pleased to state:

(a) whether the Central Government have issued any instructions to the Travancore-Cochin Government with regard to the integration of the services; and

(b) whether such integration is complete, if not, how long it will take to complete it?